



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 1:15 PM AND WILL
SIT AFTER RISING OF THE LARGER BENCH
COMPRISING OF HONOURABLE THE CHIEF JUSTICE,
HONOURABLE MR. JUSTICE N.K. SINGH AND
HONOURABLE MR. JUSTICE M.R. PATHAK, IF
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

47	Review.Pet./104/2022 BY SLIP, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
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11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
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17)	MR. M SARANIA	21-11-2022	To	25-11-2022

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25)	MR R GOENKA	21-11-2022	To	30-11-2022
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27)	MR M H AHMED	21-11-2022	To	24-11-2022
28)	MR. M MAHANTA	22-11-2022	To	02-12-2022
29)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

THIS BENCH WILL TAKE UP ADDITIONAL HEARING CAUSELIST DATED 07-11-2022 TO 22-12-2022(RELATING TO DIVISION BENCH-II) AND SPECIAL CAUSE LIST DATED 21-11-2022 TO 02-12-2022(RELATING TO DIVISION BENCH-II),ALONG WITH THE FOLLOWING MATTERS

MATTERS RELATING TO CRIMINAL APPEAL WILL BE TAKEN FIRST BEFORE ADJUCATING THE WP(C) RELATING TO FOREIGNER MATTER

THIS BENCH WILL RISE AT 1:15 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE, HONOURABLE MR. JUSTICE N.K. SINGH AND HONOURABLE MR. JUSTICE M.R. PATHAK, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
18	I.A.(Civil)/3441/2022 B/O, WITH LCR in WP(C)/5819/2022	AISHA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR A SHARMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/5819/2022	AISHA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR A SHARMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 22/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:15 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE, HONOURABLE MR. JUSTICE N.K. SINGH AND HONOURABLE MR. JUSTICE M.R. PATHAK, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	WP(C)/7047/2022 B/O	NUR ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR A ALI MR. Y ALI	SC, ELEM. EDU
MOTION				
62	WP(C)/7431/2022 B/O	DULAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
20	WP(C)/4378/2022 B/O	SILCHANG G.P.S.S. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B RAHMAN MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
MOTION				
21	WP(C)/7507/2022 B/O	KALPANA KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BIKASH	GA, ASSAM SC, REVENUE
22	WP(C)/7509/2022 B/O	BELTOLA PUBERUN SANGHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS. H BORAH MS. M BURAGOHAIN	GA, ASSAM SC, REVENUE
23	WP(C)/7510/2022 B/O	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
24	WP(C)/7513/2022 B/O	MOHAMMAD ISHAQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOGOI MR D K BARUAH	SC, FOREST
25	WP(C)/7516/2022 B/O	MADHU PARASAD SHARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
26	WP(C)/7517/2022 B/O	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
27	WP(C)/7518/2022 B/O	ASSAM MORAN SABHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR A K SINGHA MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
28	WP(C)/7519/2022 B/O	JAMALUDDIN AHMED AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR N AHMED MR. S BISWAS MS D DEVI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
7	Crl.A./55/2022 B/O	SAHAB UDDIN @ MULLAH @ RAHIM AND ANR Versus THE NATIONAL INVESTIGATION AGENCY	MR A TALUKDAR MR. B PRASAD MR K K KALITA MR P J BORAH MS. T M LAHKAR MR. B R DAS	SC, NIA
<u>HEARING</u>				
8	Crl.A./147/2021 WITH LCR 5 FILES, P.B.-2, FIXED	DHANJIT TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH	MS. L BARMAN (R-2) MR P P PHUKAN (R-2) PP, ASSAM MR H BARMAN (R-2)
9	I.A.(Crl.)/189/2021 WITH LCR 6 FILES, P.B.-2, FIXED in Crl.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
	WITH Crl.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	CRP(IO)/281/2022 B/O	PAHALMAN CHETRY AND 3 ORS Versus TEJ BAHADUR BOHRA CHERTY AND 3 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	
HEARING				
22	MACApp./134/2015 WITH LCR, FIXED WITH I.A.(Civil)/2162/2021 in MACApp./134/2015	SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and 5 ORS SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and ORS	MR.P P DAS MR.R AHMED MR. P P DAS	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
23	MACApp./183/2015	RAHIKAN BIWI and 4 ORS Versus SRI RANJAN KUMAR DAS and ANR	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MS.S ROY(R-2) MS.A THAKURIAR-2

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022

7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
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23)	MS R SAHA	21-11-2022	To	25-11-2022
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25)	MR R GOENKA	21-11-2022	To	30-11-2022
26)	MR. A K PURKAYASTHA	22-11-2022	To	22-11-2022
27)	MR M H AHMED	21-11-2022	To	24-11-2022
28)	MR. M MAHANTA	22-11-2022	To	02-12-2022
29)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

21	WP(C)/6689/2022 FIXED FOR IN-CAMERA PROCEEDING AT 1:30 PM	RITUL HUSSAIN Versus THE STATE OF ASSAM 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM MR B N SARMA MS. N BARUAH
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ORDERS

22	Review.Pet./58/2021 WITH WP(C)/7031/2015 (D/O) FIXED	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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19)	MR S S SHARMA	21-11-2022	To	25-11-2022

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23)	MS R SAHA	21-11-2022	To	25-11-2022
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27)	MR M H AHMED	21-11-2022	To	24-11-2022
28)	MR. M MAHANTA	22-11-2022	To	02-12-2022
29)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

17	MACApp./526/2022 B/O	ORIENTAL INSURANCE COMPANY LTD. Versus LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/2487/2022 in MACApp./526/2022	ORIENTAL INSURANCE COMPANY LTD. Versus LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

LEAVE NOTE OF ADVOCATES FOR 22/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Tuesday, 22nd November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./3169/2022 B/O	SIRAJUR RAHMAN Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
53	Bail Appln./3178/2022 B/O	AMIRUL ISLAM @ MD. AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
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28)	MR. M MAHANTA	22-11-2022	To	02-12-2022
29)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday, 22nd November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
53	Bail Appln./2947/2022 FIXED	PRASHANT KATOWAL Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. N UPADHYAY MR. P DAS	MR A W AMAN (FOR INFORMANT) MS SURAYA RAHMAN (FOR INFORMANT) MR SARFRAZ NAWAZ (FOR INFORMANT) MR S A BARBHUYAN (FOR INFORMANT) MR S T ADNAN (FOR INFORMANT) PP, ASSAM
54	Bail Appln./2983/2022 FIXED	JIBANTI DEKA RAJA Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
BAIL HEARING				
55	AB/2208/2022 FIXED	ARUP KUMAR DAS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	PP, ASSAM
56	AB/2293/2022 FIXED	SMT. KABITA DAS Versus THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR	MR. S C KEYAL SC, NCB
57	AB/3330/2022 FIXED	BISWAKUMAR DAS Versus THE STATE OF ASSAM	MS. S CHUTIA MS. P CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Tuesday,22nd November 2022]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
23	Crl.A./118/2010 WITH LCR 5 FILES, FIXED	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/273/2020 in Crl.A./118/2010	BIPUL DAS Versus THE STATE OF ASSAM	MR D N BHATTACHARYYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
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[For Tuesday,22nd November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

33	I.A.(CrI.)/625/2022 PART-HEARD, FIXED in CrI.Rev.P./453/2022	VIVEK SINGH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R SALOI MR H AGARWAL MR J SINGH	
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	WITH CrI.Rev.P./453/2022	THE STATE OF ASSAM Versus VIVEK SINGH		
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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022

19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022
26)	MR. A K PURKAYASTHA	22-11-2022	To	22-11-2022
27)	MR M H AHMED	21-11-2022	To	24-11-2022
28)	MR. M MAHANTA	22-11-2022	To	02-12-2022
29)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7351/2022 FIXED	SUB INSPECTOR/ MOTOR TRANSPORT FORCE NO. 881312012 KANAI LAL BERA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA K. KALITA	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 22/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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27)	MR M H AHMED	21-11-2022	To	24-11-2022
28)	MR. M MAHANTA	22-11-2022	To	02-12-2022
29)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:15 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE, HONOURABLE MR. JUSTICE N.K. SINGH AND HONOURABLE MR. JUSTICE M.R. PATHAK, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
63	WP(C)/7404/2022 (CONNECTED WITH ITEM NO. 22 IN THE DAILY CAUSE LIST), FIXED	JITU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, P H E

LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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